

Annexure-3

Name of the corporate debtor: M/s. VOI Jeans Retail India Private Limited ; Date of commencement of CIRP: 09.03.2026

Version 1- List of Stakeholders as on: 14-05-2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	The Federal Bank Limited	17-03-2026	15,39,035	15,39,035	FC				0.45%				
2	The Karnataka State Co-operative Apex Bank Ltd	26-03-2026	27,55,00,139	27,55,00,139	FC				80.01%				
3	Punjab National Bank	26-03-2026	19,62,638	19,61,510	FC				0.57%		1,129		
4	Bank of Baroda	27-03-2026	1,83,067	1,83,067	FC				0.05%				
5	Axis Finance Limited	26-03-2026	3,98,53,837	3,98,53,837	FC				11.57%				
6	Canara Bank	27-03-2026	2,52,94,148	2,52,94,148	FC				7.35%				
	Total		34,43,32,864	34,43,31,736					100%		1,129		